

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-501

Appeal No- 403/252/ND/2020

IN THE MATTER OF:

Compliance Contracts Pvt Ltd

V/s.

RoC

....Applicant

....Respondent

SECTION

U/s 252

Order delivered on 05.07.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the Respondent

: Ms Sweety ARoC

ORDER

None appeared on behalf of appellant. ARoC submits that the reply has already been filed and same is on DMS . List the matter on **15.07.2021**.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Khushboo